

Name of the Corporate Debtor- Gontermann - Peipers India Limited
Date of commencement of Liquidation- 30th April 2021
List of Stakeholders as on- 31.03.2023

Annexure- A1
List of Secured Financial Creditors

(Amount in INR)

Sl. No.	Name of Financial Creditor	Amount of claims received		Nature of claim	Amount covered by security interest	Whether security interest relinquished (Yes or No)	Details of claim admitted	Amount of contingent claims	Amount of any mutual dues, that may be set off	Amount of claims rejected	Amount of claims under verification	Remarks, if any
		Amount Claimed	Amount of claim admitted									
1	UCO Bank	1,708,466,110	1,708,466,110	Secured Financial Creditors	1,708,466,110	Yes	<p>PRIMARY SECURITY</p> <p>1. Term Loan - 1st Mortgage & hypo. charge over the land building, plant & Machinery and other immovable & movable fixed assets of the existing & expansion project of the Company (both existing & future) at Pailan, Diamond Harbour Road, 24 parganas (South), W.B.</p> <p>2. Working Capital - Pari Pasu 1st hypo Charge with existing & future WC lender on entire current assets (existing & future) of all the units of the Company.</p> <p>COLLATERAL SECURITY</p> <p>1. Term Loan - 1st mortgage & hypo. charge over the land building, plant & machinery and other immovable & movable fixed assets of the existing & expansion project of the company (both existing & future) at Pailan, Diamond Harbour Road, 24 parganas (South), W.B.</p> <p>2. Working Capital - Pari Passu 1st hypo. Charge with existing & future WC lender on entire current assets (existing & future) of all the units of the company.</p> <p>PERSONAL GUARANTEE</p> <p>Both WC & TL to be backed by personal guarantee of the following promoter directors i.e.</p> <p>1. Shri Pramod Mittal 2. Shri V.K. Mittal</p>	None	None	-	None	
2	Indian Bank	906,900,384	906,900,384	Secured Financial Creditors	906,900,384	Yes	<p>For Term Loan-I. II and FITL:-</p> <p>1. Primary Security- First Mortgage and hypothecation charge over the Land, Building, Plant & Machinery and other immovable & movable fixed assets of the (both existing and future) at Pailan, Diamond Harbour Road, 24 Parganas (South) W.B., on pari - passu basis with other lenders.</p> <p>2. Collateral Security- Second Pari-Passu hypothecation charge on entire current asset of the Company. (First Charge being held by banks extending / to be extending working capital finance) at Pailan, W.B.</p> <p>First hypothecation charge on entire current assets of the Company, both present and future, ranking Pari-Passu with member banks of consortium)</p> <p>For Working Capital:-</p> <p>B.1 (Fund based (CC/WCTL/FITL))</p> <p>Primary Security:</p> <p>Documents to title to goods & extension of charge on current assets Counter Guarantee and extension of charge on current assets 5% Margin for both BG/LC (Cash/FDR) for extension of 1st pari-passu charge on current assets.</p> <p>Collateral Security:</p> <p>2nd mortgage & hypothecation charge on entire fixed assets of the company (existing & future) on pari passu basis with</p>	None	None	-	None	
3	State Bank of India	187,420,740	187,420,740	Secured Financial Creditors	187,420,740	Yes	<p>PRIMARY SECURITY</p> <p>1. Stock & Book debts - Rs. 0.76 Cr (share is 9.71% of total value of 7.87 Cr. (as per valuation report dated 13/12/2017)</p> <p>COLLATERAL SECURITY</p> <p>1. 2nd Charge on account of hypothecation charge on entire fixed assets and plant & machinery of the company (existing & future) on pari passu basis situated at Pailan, Diamond Harbour Road, 24 Parganas South, West Bengal, Rs. 6.85 Cr. (Share 9.71% of total value of Rs. 74.31Cr. (as per valuation dated 30/11/2017)</p>	None	None	-	None	
Grand Total		2,802,787,234	2,802,787,234		2,802,787,234					-		

